

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6580
ANSWERED ON:07.05.2013
BOUNDARY DISPUTE
Devappa Anna Shri Shetti Raju Alias

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government has conducted a joint meeting of the Chief Ministers of Maharashtra and Andhra Pradesh to resolve the boundary dispute between the States during the last three years and the current year;
- (b) if so, whether the Union Government has also received representations from public representatives of the Maharashtra Legislative Assembly in this regard;
- (c) if so, the details and the outcome of such meeting; and
- (d) the efforts taken by the Union Government to solve the boundary dispute between these States?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

- (a) to (c) No, Madam. Union Government has not conducted a joint meeting of the Chief Ministers of Maharashtra and Andhra Pradesh to resolve the boundary dispute between the States during the last three years and the current year.
- (d) With a view to settle the boundary dispute between Maharashtra, Karnataka and Kerala, the Central Government constituted one-man Mahajan Commission, which had submitted its report in August 1967. The dispute still persists since the Government of Karnataka insists on the implementation of the recommendations of the Mahajan Commission in toto, while the Government of Maharashtra does not accept the Commission's recommendations. The Government of Maharashtra has filed a suit in the Hon'ble Supreme Court of India, which is pending in the Apex Court. Further action will be taken based on outcome on Hon'ble Court's decision.